

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 10078 of 2016-DB

[Arising out of Order-in-Original/Appeal No SIL-EXCUS-000-COM-043-44-14-15 dated 02.07.2015 passed by Commissioner of Central Excise, Customs and Service Tax-SILVASA]

Sushil Basudev Mandal

...Appellant

Authorised Signatory, Sumita Tex Spin Pvt Ltd, Survey No. 187/4/1/1,
Village-Surangi, Khadoli-Surangi Road,
SILVASSA
DADRA & NAGAR HAVELI
396230

VERSUS

C.C.E & S.T.-Silvasa

...Respondent

Commissioner Central Excise, Customs & Service Tax, Silvassa, 4th Floor,
Adarsh Dham Building, Vapi Daman Road Vapi
Opp. Old Town Police Station
VAPI, Gujarat

APPEARANCE:

Shri Suyog Bhawe, Shri Mohit Rawal, Advocates for the Appellant
Shri Tara Prakash, Assistant Commissioner, Authorized representative for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING:12.01.2023
DATE OF DECISION:20.01.2023

The appeal is disposed of. For order, see order of date in EXCISE Appeal
No. 11587 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**